

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: **SHRI RAVICHANDRAN RAMASAMY** **SHRI. JYOTI KUMAR TRIPATHI**
 HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(CA)/33/KOB/2021
SECTION	241 R/W 244 C/ACT
NAME OF PARTIES	RAJEEV C VIJAYAN & ANOTHER V/S SEGURO FOUNDATION & STRUCTURES PVT LTD & 5 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARIKUMAR G NAIR, AKHIL SURESH, ANU BALAKRISHNAN NAMBIAR, ANGEL SHAJI.
RESPONDENTS ADVOCATE/ PROFESSIONAL	MOHAN JACOB GEORGE, REENA THOMAS, PARVATHY P V, NIGI GEORGE, ROC, , ASWIN GOPAKUMAR, ANWIN GOPAKUMAR, ADITYA VENUGOPALAN, NIKITHA SUSAN PAULSON, MAHESH CHANDRAN, SHALLET K SAM, SARANYA BABU

15th JULY 2024

O R D E R

IA(C/ACT)/89/KOB/2024 in CP(CA)/33/KOB/2021

Learned proxy Counsel, Mr. Noel Shaju appears on behalf of the Applicants through virtual mode.

Learned Counsel, Ms. John Nellimala Sarai appears through virtual mode and states that she represents R7 and undertakes to file the vakkalath within 2 days.

Learned Counsel, Mr. Abhishek appears through virtual mode and states that he takes notice on behalf of R1 and further submits that Adv. Aditya Venugopalan takes notice on behalf of R8 & R14 and Adv. Jikku Goerge takes notice on R16. Learned Authorised representative, Mr. Jacob John appears through virtual mode and submits that he is appearing on behalf of R12 in the present application.

Counsel for the Applicant is directed serve copy of the present application on the Counsel appearing for the Respondents and file affidavit of service of notice to all respondents within a period of 5 days.

(2)

Respondents are at liberty to file their reply affidavits, within a period of 2 weeks, after serving copy on the other side.

Rejoinder, if any, shall be filed 2 weeks thereafter. Copy of the same shall be served on the other side.

List the matter for further consideration on **23.08.2024**.

CP(CA)/33/KOB/2021

List the matter along with the main CP for further consideration on **23.08.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**